

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 04.12.2021**

MORNING SESSION

HEARING

1. R.A.57/2015
2. A.P.1/2020
3. Misc.66/2020
4. R.A.284/2020
5. Misc.84/2021

FOR REPLY

6. M.A.47/2020 & M.A.48/2020
7. R.A.254/2020

STEPS

8. Misc.29/2019
9. R.A.231/2020
10. EX.145/2021 to EX.149/2021

NOTICE

11. R.A.3/2021
12. A.P.96/2021

EVIDENCE

13. R.A.222/2020

ARGUMENTS

14. M.A.34/2020
15. M.A.35/2020
16. M.A.2/2020 & M.A.3/2020
17. A.P.52/2020
18. R.A.245/2020
19. R.A.266/2020

COMPLIANCE

20. Misc.129/2021

OBJECTION

21. Misc.83/2021
22. A.P.97/2021

FOR ENQUIRY AN IA

23. R.A.11/2021 & R.A.12/2021
24. R.A.52/2021

VAKALATH

25. EX.142/2021

FURTHER ARGUMENTS

26. R.A.49/2021
27. Misc.65/2021

EVIDENCE

28. S.C.158/2019

HEARING

29. S.C.15/2019

SUMMONS

30. S.C.108/2020

313 STATEMENT

31. S.C.15/2020

CUSTODY MATTERS

32. S.C.241/2021

HBC

33. S.C.159/2020

PRODUCTION OF ACCUSED

34. S.C.131/2021

TO FURNISH SURETY

35. S.C.136/2021

PRODUCTION OF ACCUSED

36. S.C.152/2021

37. S.C.179/2021

NBW TO ACCUSED

38. S.C.263/2018

39. S.C.276/2018

40. S.C.150/2019

NOTICE

41. CrI.Misc.1831/2021

ARGUMENTS

42. CRL.A29/2020

FDT

43. S.C.147/2020

FURTHER ARGUMENTS

44. CrI.Misc.1800/2021

45. CrI.Misc.1845/2021

AFTERNOON SESSION

ORDERS

1. Misc.120/2020
2. Misc.95/2021

JUDGMENT

3. R.A.132/2020

4. R.A.68/2020 & R.A.175/2020
5. M.A.71/2020

ORDERS

6. CrI.Misc.1908/2021

7. CrI.Misc.1927/2021

Sd/-
Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.